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C.A.No. 9445 OF 1996
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ITEM NO. 114 COURT NO. 11 SECTION IIIA

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 9445 OF 1996@@
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Commissioner of Sales Tax ... Appellant (s)

Vs.

Sai Publication Fund ... Respondent (s)

(With appln. for stay)
(With office report)

With
C.A. No. 1716/99

Date: 06-03-2002 This/These matter(s) was/were called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE SHIVARAJ V PATIL
HON'BLE MR. JUSTICE BISHESHWAR PRASAD SINGH

For appellant (s) Mr. SK Dholakia, Sr.Adv.
Mr. SV Deshpande, Adv.

For respondent (s)
in CA 9445/96 Mr. Uday Umesh Lalit, Adv.

in CA 1716/99 Mr. Joseph Vellapally, Sr.Adv.
Mr. UA Rana, Adv.
Mr. A Dholakia, Adv.
Mr. Prashat Bezboruah, Adv.
for M/s. Gagrat and Co.

UPON hearing counsel, the Court made the following
O R D E R

.....L.....I....T.....T.....T.....T.....T.....T....J
Mr. SK Dholakia, learned senior counsel started his arguments at 3.05 p.m. and had not concluded till 4.00 p.m., when the Court rose for the day.

The matters remained part-heard.
.SP1

(Alka Dudeja)
Court Master

(S. Krishnan)
Court Master